

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.291 OF 2020

PETITIONER/ PETITIONERS NO: 1

VARGHESE.N.V., AGED 67, S/O LATE VARGHESE,
NALUKANDATHIL HOUSE, KEEZHKOMB P.O,
ERNAKULAM DISTRICT-686662

BY ADV. SRI.SREEKUMAR CHELUR

RESPONDENT/RESPONDENTS :

1. THE STATE OF KERALA
REPRESENTED BY THE SECRETARY TO THE GOVERNMENT,
LOCAL SELF GOVERNMENT INSTITUTIONS,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM DISTRICT - 695 001.
2. THE KOOTHATTUKULAM MUNICIPALITY,
REPRESENTED BY ITS SECRETARY,
KOOTHATTUKULAM P O,
ERNAKULAM DISTRICT-686 662.

R1 BY SMT. B. VINITHA, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

BECHU KURIAN THOMAS

W.P (C) TMP No.291 of 2020

Dated this the 05th day of May, 2020

ORDER

The learned Government Pleader takes notice for the 1st respondent. Notice by speed post to the 2nd respondent. In the meantime, there shall be an interim stay of Ext.P2 notice until further orders.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

EXT-P1: A TRUE COPY OF THE PHOTOGRAPHS RECENTLY TAKEN DATED NIL.

EXT-P2: A TRUE COPY OF THE NOTICE DATED 22.4.2020 ISSUED BY THE SECOND RESPONDENT.

EXT-P3: A TRUE COPY OF THE REPLY OF THE PETITIONER DATED 23.4.2020.

EXT-P4: A TRUE COPY OF THE REPORT OF THE SENIOR VETERINARY SURGEON, VETERINARY HOSPITAL, KOOTHATTUKULAM DATED 24.4.2020

EXT-P5: A TRUE COPY OF THE INTIMATION OF THE PETITIONER DATED 24.4.2020.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P.S. TO JUDGE